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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-216/NCLAT/CHN BEN/2026 Dated: 06th Nov 2026

N O T I C E

Please take notice that the following matters of Chennai Bench to be listed on 30.11.2026 and 01.12.2026 will not be taken up on those days. The next date of hearing in the matters will be notified later.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 66/2022 For Stay IA No. 712/2022 For Additional docs. IA No. 542/2024	K Vaidyalingam & 5 Ors Vs SK Ganesan & 9 Ors. **WITH**	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
2.	Comp App (AT) (CH) No. 67/2022 For Stay IA No. 713/2022	K Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. **WITH**	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
3.	Comp App (AT) (CH) No. 68/2022 For Stay IA No. 714/2022	K Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. **WITH**	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
4.	Comp App (AT) (CH) No. 69/2022 For Stay IA No. 715/2022	K Subramani & 2 Ors Vs SK Ganesan & 10 Ors. **WITH**	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
5.	Comp App (AT) (CH) No. 70/2022 For Stay IA No. 716/2022	K. Subramani & 2 Ors Vs SK Ganesan & 8 Ors. **WITH**	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
6.	Comp App (AT) (CH) No. 71/2022 For Stay IA No. 717/2022	K. Subramani & 2 Ors Vs SK Ganesan & 11 Ors **WITH**	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 R5
7.	Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 For Additional docs. IA No. 1196/2024	K. Subramani & 2 Ors Vs SK Ganesan & 12 Ors **WITH**	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4

8.	Comp App (AT) (CH) No. 73/2022 For Stay IA No. 719/2022	K Vaidyalingam& 5 Ors Vs SK Ganesan & 5 Ors. **WITH**	Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3
9.	Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022	C Gopal Vs SK Ganesan & 13 Ors. **WITH**	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R3 & R5
10.	Comp App (AT) (CH) No. 75/2022 For Stay IA No. 721/2022	C Gopal & Anr Vs SK Ganesan & 13 Ors. **WITH**	Mr. Anant Merathia	Dr. KS Ravichandran Ms. S Manjula Devi R1- R4
11.	Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 For Additional docs. IA No. 1197/2024	S Arun Vs SK Ganesan & 4 Ors **WITH**	Mr. SM Vivekanandh	Dr. KS Ravichandran Ms. S Manjula Devi R1
12.	Comp App (AT) (CH) No. 80/2022 For Stay IA No. 730/2022	K Subramani Vs SK Ganesan & 3 Ors. **WITH**	Mr. SM Vivekanandh	Dr KS Ravichandran Ms. S Manjula Devi R1
13.	Contempt Case (AT) (CH) No. 2/2023 in Comp App (AT) (CH) No. 80/2022	SK Ganesan Vs K Subramani & 3 Ors. **WITH**	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R4
14.	Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022	SK Ganesan Vs S Arun & 4 Ors	Dr. KS Ravichandran	Mr. SM Vivekanandh R1 Mr. Jerin Asher Sojan R3 Mr. Vikram P Jain R5

By order of Hon'ble Member (Judicial)

Chennai Bench

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